GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2727 TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)

REHABILITATION PROGRAMMES FOR PRISONERS

2727. SHRI KESINENI NANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are rehabilitation programmes for prisoners lodged in prisons and if so, the details thereof;
- (b) whether such programmes have shown favourable outcome and if so, the details thereof;
- (c) whether the Government has conducted survey or collected feedback from inmates about such programmes and if so, the details thereof; and
- (d) whether the programmes have led to inmates earning sufficient wages through their term at the prison and after and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b) "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments.

L.S.US.NO.2727.FOR 02.08.2016

(c) to (d) As per data compiled by National Crime Records Bureau, a State/UT wise statement of Rehabilitation of Prisoners during 2014 is enclosed at Annexure-I.

Annexure referred to in part (c) to(d) of Lok Sabha Unstarred Question No. 2727 for answer on 02.8.2016

ANNEXURE-I

S. No.	State/UT	No. of prisoners to whom financial assistance provided on release	No. of convicts rehabilitated	Wages Paid per day to			
				Convicts (in Rs.)			
				Skilled	Semi Skilled	Unskilled	
1	Andhra Pradesh	0	188	70	50	30	
2	Arunachal Pradesh	0	0	75	0	55	
3	Assam	100	50	75	0	55	
4	Bihar	60	1	121	87	80	
5	Chhattisgarh	0	0	30	0	25	
6	Goa	0	0	80	60	50	
7	Gujarat	136	69	42	36	30	
8	Haryana	0	70	40	25	20	
9	Himachal Pradesh	8	7	0	0	170	
10	Jammu & Kashmir	1	132	72	60	60	
11	Jharkhand	0	22	121	87	80	
12	Karnataka	0	0	90	80	70	
13	Kerala	0	0	53	35	21	
14	Madhya Pradesh	0	0	55	0	50	
15	Maharashtra	28	0	55	50	40	
16	Manipur	0	0	12	10	8	

	Total	938	2196			
36	Puducherry	2	8	170	160	150
35	Lakshadweep	0	0	0	0	0
34	Delhi	0	20	171	138	107
33	Daman & Diu	0	0	0	0	0
32	D & N Haveli	0	0	0	0	0
31	Chandigarh	0	0	60	50	40
30	A & N Islands	0	0	37	0	28
29	West Bengal	59	0	35	30	20
28	Uttarakhand	0	337	45	35	30
27	Uttar Pradesh	339	15	40	30	25
26	Tripura	0	0	25	21	18
25	Telangana	0	151	70	50	30
24	Tamil Nadu	30	961	100	80	60
23	Sikkim	0	0	40	30	30
22	Rajasthan	0	0	40	30	20
21	Punjab	0	27	35	30	25
20	Odisha	8	95	40	40	40
19	Nagaland	30	0	0	0	0
18	Mizoram	37	43	15	12	10
17	Meghalaya	100	0	70	60	50